

**GOVERNMENT OF INDIA
COAL AND MINES
LOK SABHA**

UNSTARRED QUESTION NO:4096
ANSWERED ON:25.08.2004
PENSION TO COAL MINES WORKERS
Ahir Shri Hansraj Gangaram

Will the Minister of COAL AND MINES be pleased to state:

- (a) whether pension being given to the employees of coal mines is contributed by the employees from their salaries;
- (b) if so, whether the employees unions of this industry are demanding pension from the Government exchequer like the other employees of the Union Government;
- (c) if so, the action taken by the Government thereon; and
- (d) the reasons and justification for giving differential treatment in granting pension to the employees of coal industry vis-a-vis other Union Government employees?

Answer

THE MINISTER OF STATE COAL AND MINES (DR. DASARI NARAYANA RAO)

- (a) The pension being given to the employees of coal mines is paid out of a pension fund established under Coal Mines Pension Scheme, 1998. The Coal Mines Pension Scheme, 1998 stipulates contributions from employees, employers and the Central Government.
- (b) No such demand has been brought to the notice of this Ministry.
- (c) Question does not arise in view of reply to part (b) above.
- (d) Employees of coal industry are not Union Government employees but work in Public Sector Undertakings or private companies. The service conditions of PSU/private sector employees including the provisions governing pension are different and they can not be compared with employees of the Union Government.